

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:531

ANSWERED ON:03.05.2005

PRIMITIVE TRIBALS

Naik Shri A. Venkatesh;Yerrannaidu Shri Kinjarapu

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of financial assistance provided for upliftment of Socio-economic and educational development of primitive tribes during each of the last three years along with achievements made, scheme-wise and State-wise;
- (b) the allocation of funds for 2005-06 for primitive tribes;
- (c) whether the Government has received request from various State Governments, particularly Karnataka to sanction grants under Central Sector Scheme for development of Primitive Tribal Groups (PTGs) in the State during the last three years;
- (d) if so, the time by which these proposals are likely to be cleared; and
- (e) the steps taken by the Government for protection and survival of primitive tribes?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (e) A statement is laid on the Table of House.

Statement referred to in parts (a) to (e) of the Starred Question No. 531 to be answered on 03.05.2005 regarding 'Primitive Tribals' asked By Sh. Kinjarapu Yerrannaidu and Sh. Venkatesh A. Naik.

(a) The details of financial assistance released to the State Governments and Non-Governmental Organizations for socio-economic and educational development of the Primitive Tribal Groups along-with the reported expenditure during the last three years under the Central Sector Scheme of Development of Primitive Tribal Groups are given in the Annexure.

(b) The allocation made for the scheme of Development of Primitive Tribal Groups for the year 2005-06 is Rs.24.75 crores.

(c) & (d) The proposals are continuously received on Annual basis from the State Governments having Primitive Tribal Groups, including Karnataka. The proposals received during the last three years have been considered within the funds available and the details of grants released under the scheme are enclosed in the Annexure referred to in the reply to part (a) above for undertaking those activities which are considered to be crucial for their welfare and protection but are not adequately catered to under other existing schemes. The State Governments have also been requested to prepare comprehensive Conservation-cum-Development Plans for the Primitive Tribal Groups on the basis of base line survey for which funds have been provided to the States. The Ministry has decided to provide insurance coverage under Janshree Bima Yojana of Life Insurance Corporation of India Ltd. to one earning member and head of the each family within Tenth Five Year Plan. During 2004-05, the Ministry released Rs.5.00 crores to provide insurance coverage to 1 lakhs heads of families.

Annexure

In reply to part (a) of Lok Sabha Starred Question No. 531 for 3-5-2005 regarding Primitive Tribal Groups Statement showing financial assistance released to the State Governments and Non-Governmental Organisations under the Central Sector Scheme of Development of Primitive Tribal Groups during the last three years

(Rs. In Lakhs)

S.No.	Name of States	Name of Implementing Agency	States/NGOs	Amt.	Expn.	Amt.	Expn.	Amt.
	Rel.	Reputed	Rel.	Reputed	Rel.			
	during	during	during	during	during			
	2002-03	2002-03	2003-04	2003-04	2004-05			

- 1) Andhra Pradesh 1) Govt. of Andhra Pradesh & TRI 120.00 120.00 202.850 0.00 190.800
- 2) Sewa Bharati, Khamam, A.P. 11.31 11.31 8.926 0.00 0.000
- 3) Sri Saraswatividhyapeetham, Hyderabad 13.30 13.30 34.64 34.64 35.641
- 4) Centre for Enviorment Concers - - - - 25.900

2) Bihar 1) Govt. of Bihar 0.00 0.00 0.00 0.00 5.000

3) Chattisgarh 1) Govt. of Chattisgarh 188.05 178.05 30.01 0.00 264.370
2) Akhil Bhartiya Vanvasi Kalyan Ashram, Jashpur, Nagar 5.78 5.78 0.00 0.00 0.000
3) Eternal Care, Bhopal 4.46 4.46 0.00 0.00 0.000
4) VISHWAS, Narayanpur, Distt. Bastar 0.00 0.00 25.15 0.00 0.000
5) Ramakrishna Mission Ashram, Naryanpur, Distt. Bastar 0.00 0.00 66.30 0.000

4) Gujarat 1) Govt. of Gujarat 20.00 20.00 40.00 116.500
2) ANARDE Foundation 0.00 0.00 0.00 0.00 8.500

5) Jharkhand 1) Govt. of Jharkhand - 0.00 0.00 0.00 110.000
2) Swami Vivekananda Sewa Trust, Jamshedpur 42.18 0.00 0.00 0.00 0.000
3) Bharat Sewa Ashram Sangha, Sonari, Jamshedpur 156.10 156.10 135.806 135.806 168.477
4) Bharat Sevashram Sangha, Ghatsila, Distt. E. Singhbhum 75.63 75.63 61.861 0.00 0.000
5) Vikas Bharti, Gumla, E. Singhbhum 13.07 13.06 0.00 0.00 19.237
6) Bharat Sewa Ashram Sangha, Pakur 58.02 58.02 0.00 0.00 25.645

6) Karnataka 1) Govt. of Karnataka 80.00 0.00 36.900 0.00 25.000
2) Swami Vivekanada Youth Movement, Mysore Dist. 1.75 1.75 18.64 18.64 9.973
3) Vivekananda Foundation (R) Mysore 0 0 6.93 0 0.000

7) Kerala 1) Govt. of Kerala 3.45 0 0 0 15.000

8) Madhya Pradesh 1) Govt. of Madhya Pradesh 128.87 128.87 284.19 0 293.212
2) Sewa Bharathi, Bhopal 45.70 45.70 73.51 73.51 13.500
3) Bonded Liberation Fund, New Delhi 15.45 15.45 0 13.288

9) Maharashtra 1) Govt. of Maharashtra 100.00 0 288.00 0 107.000
2) Tribal and Weaker Section Empowerment Society, Pune 27.00 27.00 13.117 13.117 21.029

10) Manipur 1) Govt. of Manipur 5.16 5.16 0 0 10.000
2) Senapati Distt. Economic Development Association, Senapati Distt. 6.25 6.25 0.512 0.512 11.548

11) Orissa 1) Govt. of Orissa 58.50 0 150.00 48.722 55.000
2) PRAKALPA, Kenojhar Distt. 0 0 4.00 0.000
3) Society for Welfare of Weaker Sections, Parlakhemundi 0 0 0 0 0.000
4) Banbasi Sewa Prakalpa, Distt. Kalahandi 0 0 15.60 0 0.000

12) Rajasthan 1) Govt. of Rajasthan 90.23 47.04 10.00 10.00 62.500
2) SWARC, Distt. Ajmer 24.00 24.00 0 0 13.500

13) Tamil Nadu 1) Govt. of Tamil Nadu 45.00 18.00 10.00 0 176.500

14) Tripura 1) Govt. of Tripura 15.74 15.74 85.00 85.00 29.813

15) West Bengal 1) Govt. of West Bengal 15.00 15.00 11.05 0 53.170

16) Uttaranchal 1) Govt. of Uttar Pradesh 10.00 10.00 0 0 33.630
Uttar Pradesh 2) Govt. of Uttaranchal 0 0 0 0 2.500

17) A & N Administration - - - - 200.000

GRAND TOTAL 1380.000 1015.670 1612.994 423.947 2116.233